

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-521

CP No. - 197/241/242/ND/2021

IN THE MATTER OF:

Ansal Properties And Infrastructure Ltd
Vs.

....Applicant

Ansal Urban Condominiums Pvt. Ltd.

.....Respondent

SECTION

U/s 241-242

Order delivered on 16.01.2023

CORAM:

SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Nishtha Khurana Adv

For the Respondent : Ms. Hancy Maini, Ms. Meghna Mishra for R-2, 4, 5, 6,
8, 9, 13

ORDER

Due to paucity of time, list the matter on **23.02.2023**.

Sd/-

(Court Officer)